

1	2	3	4	5
36.	2	Lathika S.D.	11/2-A, Sec. 2, Diz Area	28.04.1989
37.	2	Majeet Kaur	1/1-A, Sec. 2, Diz Area	01.12.2008
38.	2	Rakesh Kumar	2/2-D, Sec-2, Diz Area	21.12.2006
39.	2	Baldev Raj	4/3-D, Sec-2, Diz Area	09.09.2008
40.	2	Prabhat Kumar Thakur	34/1-C, Sec. 2, Diz Area	21.03.1995
41.	2	Dal Chand	24/4-A, Sec. 2, Diz Area	27.05.1994
42.	2	Ram Khilawan	3/3-D, Sec. 2, Diz Area	21.12.1998
43.	2	Birender Singh Negi	24/2-B, Sec. 2, Diz Area	24.12.1997
44.	3	Virender Singh	14/493/Sec.I, Diz Area	03.08.1992
45.	3	Vivekananda Sharma	62/3-C/Sec II, Diz Area	15.05.1994
46.	3	S.K. Mudgal	62/2-B/Sec II, Diz Area	19.01.1996
47.	3	Smt. Vijay Lakshmi	6/1-C/Sec II, Diz Area	16.03.1995
48.	3	Smt. Tripalk Kaur	5/2-B/Sec II, Diz Area	01.10.1996
49.	3	Smt. Manju Bhalla	8/2-C/Sec II, Diz Area	08.12.2008
50.	3	Smt. Kusum Mahajan	6/3-B/Sec II, Diz Area	03.11.1989
51.	3	Smt. Pushpa Chahal	63/1-B/Sec II, Diz Area	21.07.1989
52.	3	Nirman Sachdeva	14/499/Sec I, Diz Area	16.11.1994
53.	4	Om Prakash	BG/2, Peshwa Road	14.11.2007

Complaints to CPWD regarding repair

3619. SHRI RAJNITI PRASAD : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that a number of complaints regarding repairing of floors, fixing of extra loop tank in kitchen, replacement of window doors, etc. are pending with CPWD Enquiry Service Centre, Peshwa Road, especially Sector-D, Mandir Marg, New Delhi since January, 2008;

(b) whether it is a fact that a number of complaints are received from Peshwa Road, New Delhi but the concerned Junior Engineer did not attend those complaints; and

(c) the reasons for not attending these complaints so far and the action proposed by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) to (c) Yes, Sir. Such complaints are pending because the tenders for this work had to be recalled earlier on two occasions due to higher rates and withdrawal of lowest tender.

Major complaints are generally attended to through contracts only. Therefore, such complaints could not be attended due to non-finalization of tenders. Tenders have been accepted now and work will start soon. However, other minor complaints are already being attended to.

Statue of Mahatma Gandhi

3620. SHRI RAJEEV SHUKLA : Will the Minister of URBAN DEVELOPMENT be pleased to state whether Government has taken any final decision to identify the site around India Gate where the statue of Mahatma Gandhi is likely to be set up?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : No, Sir.

Funds for Capital of Chhattisgarh

†3621. SHRI SHREEGOPAL VYAS : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the State of Chhattisgarh has demanded the funds for establishing "New Raipur" as its new capital;
- (b) whether it has been sanctioned;
- (c) if so, the amount thereof;
- (d) the funds allotted and plan about the balance funds; and
- (e) the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) to (e) Naya Raipur, a satellite city within the Urban Agglomeration of Raipur, is covered under the Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The indicative allocation of fund by Planning Commission for entire Mission period (2005-12) for the State of Chhattisgarh under UIG component of JNNURM is Rs. 148.03 crore. In 2008-09, an additional amount of Rs. 100 crore has been allocated under UIG component of JNNURM by the Planning Commission for the million plus cities and capital cities including the capital city of State of Chhattisgarh. No fund has been specifically allocated for establishing 'New Raipur' as the new capital of Chhattisgarh.

So far, two projects viz. Augmentation of Water Supply Scheme including extended area of Raipur Municipal Corporation (RMC) and Water supply for Naya Raipur have been sanctioned under UIG of JNNURM at a cost of Rs. 459.87 crore. The committed Additional Central Assistance (ACA) is Rs. 342.91 crore. Rs. 121.44 crore has been released so far for the project Augmentation of Water Supply Scheme including extended area of RMC. The first installment of ACA in respect of approved project of Water Supply for Naya Raipur has not been released as the State has not signed Memorandum of Agreement (MoA).

†Original notice of the question was received in Hindi.